

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.139
CP 11 of 2020

Proceedings under Section 71(10) of Co.Act, 2013

IN THE MATTER OF:

Rajasthan Rajya Vidhyut Prasaran Nigam Ltd
V/s
Essar Shipping Ltd

.....Applicant

.....Respondent

Order delivered on: 21/12/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Ld. Adv. a.w. Mr. Nachiket Dave, Ld.
Adv.
For the Respondent : Mr. Nipun Singhvi, Ld. Adv.

ORDER

Learned Counsels for the Applicant submit that talks of the settlement are going on. Hence, the matter stands adjourned to 06.03.2023.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)

Rajeev